

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1890**  
**TO BE ANSWERED ON 28<sup>th</sup> NOVEMBER, 2016**

**REQUEST FOR RATE CONTRACT**

**1890. SHRI ASHWINI KUMAR CHOUBEY:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government has received any request for rate contract of e-governance software during the past two years and the current year and if so, the details thereof indicating the submission date along with the current status thereof;
- (b) whether the Government is planning to put e-governance software under Government e-Market (GeM) list; and
- (c) if so, the details thereof along with the manner in which one rate will be fixed for a product for which all the users will have different specifications as per their departmental needs?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- (a): No request has been received from any Government Department for conclusion of Rate contract for e-Governance Software.
- (b): The Government e-Marketplace (GeM) has been recently launched on 9<sup>th</sup> August, 2016 for procurement of common use goods and services by Government organizations in a more transparent and efficient manner. Adding products and services including software on GeM is an ongoing process depending upon the requirement of Government users.
- (c): Does not arise at this stage in view of (a) and (b) above.

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